



2026:CGHC:2949-DB

NAFR

HIGH COURT OF CHHATTISGARH AT BILASPUR

WA No. 24 of 2026

- 1** - State Of Chhattisgarh Through Its Chief Secretary, Chhattisgarh Govt. Mahanadi Bhawan Mantralaya, New Raipur, Chhattisgarh. (Respondent No. 1)
- 2** - Principal Secretary Chhattisgarh Govt. Koshal Vikas Technical Education And Rojgar Department Mahanadi Bhawan Mantralaya, New Raipur, Chhattisgarh., (Respondent No. 2)
- 3** - Principal Secretary Chhattisgarh Govt. Man Power And Planning Department Mahanadi Bhawan Mantralaya, New Raipur, District Raipur Chhattisgarh.(Respondent No. 3)
- 4** - Secretary, Chhattisgarh Govt. Koshal Vikas Technical Education And Rojgar Department Mahanadi Bhawan Mantralaya, New Raipur, District Raipur Chhattisgarh.,(Respondent No. 4)
- 5** - Commissioner Directorate Employment And Training Indrawati Bhawan, New Raipur, Chhattisgarh., District Raipur, Chhattisgarh (Respondent No. 5)
- 6** - Joint Director Training Directorate Employment And Training Indrawati Bhawan, New Raipur, Chhattisgarh., District Raipur, Chhattisgarh (Respondent No. 6)
- 7** - Joint Director Training Industrial Training Institutes Bilaspur Zone, Chhattisgarh,(Respondent No. 7)
- 8** - Principal/ Training Superintendent/institute Incharge Industrial Training Institute, Belha, Distt. Bilaspur, Chhattisgarh. (Respondent No. 8)
- 9** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Koni, Distt. Bilaspur, Chhattisgarh. (Respondent No. 9)
- 10** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Pali, Distt. Korba, Chhattisgarh, (Respondent No. 10)
- 11** - Principal/ Training, Superintendent/ Institute Incharge Industrial Training Institute, Pussore, Distt. Raigarh, Chhattisgarh (Respondent No. 11)

- 12** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Dabhara, Distt. Janjgir, Chhattisgarh (Respondent No. 12)
- 13** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Takhatpur, Distt. Bilaspur, Chhattisgarh, (Respondent No. 13)
- 14** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Marwahi, Distt. Bilaspur, Chhattisgarh (Respondent No. 14)
- 15** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Kharsia, Distt. Raigarh, Chhattisgarh (Respondent No. 15)
- 16** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Raigarh, Distt. Raigarh, Chhattisgarh , (Respondent No. 16)
- 17** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Sarangarh, Distt. Raigarh, Chhattisgarh (Respondent No. 17)
- 18** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Sarangaon, Distt. Raigarh, Chhattisgarh , (Respondent No. 18)
- 19** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Malkharoda, Distt. Janjgir- Champa, Chhattisgarh , (Respondent No. 19)
- 20** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Saria, Distt. Raigarh, Chhattisgarh, (Respondent No. 20)
- 21** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Sakti, Distt. Raigarh, Chhattisgarh, (Respondent No. 21)
- 22** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Gaurella, Distt. Bilaspur, Chhattisgarh (Respondent No. 22)
- 23** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Tamnar, Distt. Raigarh, Chhattisgarh (Respondent No. 23)
- 24** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Khamhariya, Distt. Mahasamund, Chhattisgarh (Respondent No. 24)
- 25** - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Korba, Distt. Korba, Chhattisgarh (Respondent No. 25)

26 - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Patharia, Distt. Mahasamund, Chhattisgarh (Respondent No. 26)

27 - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Akaltara, Distt. Janjgir-Champa, Chhattisgarh (Respondent No. 27)

28 - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Gharghoda, Distt. Raigarh, Chhattisgarh (Respondent No. 28)

29 - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Kharauda, Distt. Janjgir-Champa, Chhattisgarh (Respondent No. 29)

30 - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Dharamjaigarh, Distt. Raigarh, Chhattisgarh (Respondent No. 30)

31 - Principal/ Training Superintendent/ Institute Incharge Industrial Training Institute, Lailunga, Distt. Raigarh, Chhattisgarh (Respondent No. 31)

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versus

1 - Sant Ram Gaikwad S/o Sh. Chainu Ram Gaikwad Aged About 44 Years Working As Welder Instructor, Govt. I T I, Raigarh, Bilaspur Zone R/o Vill And P O Sondara Via Birgaon Distt. Raipur, Chhattisgarh. (Petitioner No. 1)

2 - Shoaib Ahmad S/o Sh. Asrar Ahmad Aged About 33 Years Working As Copa Instructor, Govt. I T I, Bilha, Bilaspur Zone R/o 1st Floor Balwant Rajput Building Near Dipopara Talab Tarbahar Bilaspur, Chhattisgarh, District Bilaspur C.G. (Petitioner No. 2)

3 - Rajeev Kumar Dixit S/o Sh. Hom Prasad Dixit Aged About 39 Years Working As Welder Instructor, Govt. I T I, Bilha, Bilaspur Zone R/o Vill-Achanakpur Po- Chakarbhata Kemp Ward 5 Teh. Belha Distt. Bilaspur, Chhattisgarh., (Petitioner No. 3)

4 - Vinod Kumar Kshatri S/o Sh. A.P. Kshatri Aged About 40 Years Working As Electrician Instructor, Govt. I T I, Bilha, Bilaspur Zone R/o Ward 54 Arvind Nagar Sarkanda Distt Bilaspur, Chhattisgarh. (Petitioner No. 4)

5 - Bed Ram Verma S/o Sh. Khorbahara Ram Verma Working As Fitter Instructor, Govt. I T I, Belha, Bilaspur Zone R/o Vill And P O Deori Teh Bhatapara Distt Balodabazar Chhattisgarh. (Petitioner No. 5)

6 - Arvind Kumar Pandey S/o Sh. Ramanuj Pandey Aged About 34 Years Working As Copa Instructor, Govt. I T I, Koni, Bilaspur R/o Vidya Nagar Pendra Road, Distt Bilaspur, Chhattisgarh. (Petitioner No. 6)

- 7** - Azam Khan S/o Sh. Wazir Khan Aged About 38 Years Working As Instrument Mechanic Instructor, Govt. I T I, Koni Bilaspur R/o H N- T- 48/2 I T I Koni Bilaspur Distt Bilaspur, Chhattisgarh. (Petitioner No. 7)
- 8** - Ashish Shrivastava S/o Sh. Lakhan Lal Shrivastava Aged About 37 Years Working As Electrician Instructor, Govt. I T I, Koni Bilaspur R/o H N- B- 155 Rama Green City Khamtarai Road Distt Bilaspur, Chhattisgarh. (Petitioner No. 8)
- 9** - Nanhe Lal Kashyap S/o Sh. Kabbu Ram Kashyap Aged About 42 Years Working As Welder Instructor, Govt. I T I, Koni Bilaspur R/o Vill Jhapeli P O Jawalpur Via Baloda Distt Janjgir Champa, Chhattisgarh., (Petitioner No. 9)
- 10** - Pranat Kumar Sahu S/o Sh. Ram Khilawan Sahu Aged About 38 Years Working As Draftmen Mechanic Instructor, Govt. I T I, Koni Bilaspur R/o Vill Jeora P O- Jeora Sirsa Distt. Durg, Chhattisgarh., (Petitioner No. 10)
- 11** - Santosh Kumar Sahu S/o Sh. Tetku Ram Sahu Aged About 48 Years Working As Turner Instructor, Govt. I T I, Koni Bilaspur R/o H N- T- 46/05 I T I Koni Bilaspur Distt. Bilaspur, Chhattisgarh. (Petitioner No. 11)
- 12** - Amrit Lal Sahu S/o Sh. Samaru Ram Sahu Aged About 45 Years Working As D C M Instructor, Govt. I T I, Koni Bilaspur R/o Vill And P O- Sarhar Via Baradwar Teh Sakti Distt. Janjgir Champa Chhattisgarh. (Petitioner No. 12)
- 13** - Yashwant Kumar S/o Sh. Teni Lal Aged About 37 Years Working As Fitter Instructor, Govt. I T I, Koni Bilaspur R/o 193/e Risali Sector Bhilai Nagar Distt. Durg Chhattisgarh., (Petitioner No. 13)
- 14** - Gopal Prasad Sahu S/o Sh. Gend Ram Sahu Aged About 42 Years Working As Motor Mechanic Vehicle Instructor, Govt. I T I, Koni Bilaspur R/o Vill And P O- Choria Via- Baradwar Dist. Janjgir Champa, Chhattisgarh. (Petitioner No. 14)
- 15** - Shyam Sunder Tandel S/o Sh. Sadwa Ram Tandel Aged About 36 Years Working As Welder Instructor, Govt. I T I, Koni Bilaspur R/o Vill- Pipardula P O- Sarsiwa Teh- Bilaigarh Distt. Baloda Bazar, Chhattisgarh., (Petitioner No. 15)
- 16** - Chandramani Verma S/o Sh. Chamaru Ram Verma Aged About 35 Years Working As Fitter Instructor, Govt. I T I, Koni Bilaspur R/o Vill And Post- Deori, Via- Bhatapara, Dist. Raipur Chhattisgarh. (Petitioner No. 16)
- 17** - Santosh Kumar Shukla S/o Sh. Hajari Lal Shukla Aged About 41 Years Working As Fitter Instructor, Govt. I T I, Pali, Bilaspur Zone R/o Baikunthpur Bawliuwa Distt. Raigarh, Chhattisgarh. (Petitioner No. 17)

- 18** - Krishna Kumar Patley S/o Sh. Mahetru Ram Patley Aged About 36 Years Working As Copa Instructor, Govt. I T I, Pali, Bilaspur Zone R/o Vill- Chicholi Post- Temri Nandghat Teh Nawagarh Distt. Bemetara, Chhattisgarh. (Petitioner No. 18)
- 19** - Ritu Saket S/o Shri J.R. Saket Aged About 32 Years Working As Copa Instructor, Govt. I T I, Pali, Bilaspur Zone R/o Near Ram Mandir Ward- 2 Kargi Road Kota Distt. Bilaspur, Chhattisgarh. (Petitioner No. 19)
- 20** - Mohammad Shad S/o Sh. Abdul Gani Aged About 41 Years Working As Welder Instructor, Govt. I T I, Pali, Bilaspur Zone R/o L I G- 84 Sharda Vihar Korba Distt. Korba, Chhattisgarh. (Petitioner No. 20)
- 21** - Sunita Bharti S/o Sh. Raja Ram Kurrey Aged About 42 Years Working As Electrician Instructor, Govt. I T I, Pussore, Bilaspur Zone R/o Vill Pipardula P O- Sarsiwa Teh- Bilaigarh Distt. Balodabazarchhattisgarh., (Petitioner No. 21)
- 22** - Dinesh Kumar Yadu S/o Sh. B.L. Yadu Aged About 37 Years Working As Copa Instructor, Govt. I T I, Pussore, Bilaspur Zone R/o Ram Nagar Ward 7 Kumhari Distt. Durg, Chhattisgarh.,(Petitioner No. 22)
- 23** - Lal Singh Gavel S/o Sh. Rampal Singh Gavel Aged About 39 Years Working As Diesel Mechanic Instructor, Govt. I T I, Dabhara, Bilaspur Zone R/o Vill And P O- Pota Teh- Malkharoda Distt. Janjgir Champa, Chhattisgarh. (Petitioner No. 23)
- 24** - Hem Lal Kurrey S/o Sh. Thanda Ram Aged About 46 Years Working As Electrician Instructor, Govt. I T I, Dabhara, Bilaspur Zone R/o Vill- Boirdih P O- Odekera Teh- Hasoud Distt. Janjgir Champa, Chhattisgarh. (Petitioner No. 24)
- 25** - Sanat Kumar Sahu S/o Sh. Haricharan Sahu Aged About 31 Years Working As Fitter Instructor, Govt. I T I, Takhatpur, Bilaspur Zone R/o Vill And P O- Birkona Distt. Bilaspur, Chhattisgarh. (Petitioner No. 25)
- 26** - Bhojram Ratre S/o Sh. Budhoo Ram Ratre Aged About 48 Years Working As Fitter Instructor, Govt. I T I, Marwahi, Bilaspur Zone R/o Vill- Umariya P O- Riwa Lakhouli Dist. Raipur, Chhattisgarh. (Petitioner No. 26)
- 27** - Paras Nath Mandal S/o Sh. Shankar Lal Premi Aged About 33 Years Working As Electrician Instructor, Govt. I T I, Marwahi, Bilaspur Zone R/o Vill- Gadahabhatha P O- Salonikala Teh- Bilaigarh Dist. Balodabazar-Bhatapara, Chhattisgarh. (Petitioner No. 27)
- 28** - Prafull Panda S/o Sh. Gopal Panda Aged About 35 Years Working As Fitter Instructor, Govt. I T I, Kharsia, Bilaspur Zone R/o Daroga Para Near Budhimai Mandir Dist. Raigarh, Chhattisgarh.,(Petitioner No. 28)

29 - Abhishek Swarnkar S/o Sh. C.S. Swarnkar Aged About 36 Years Working As Copa Instructor, Govt. I T I, Kharsia, Bilaspur Zone R/o Jawahar Colony Papu Building Flat No.- 8 Kharsia Dist. Raigarh, Chhattisgarh. (Petitioner No. 29)

30 - Rajesh Yadav S/o Sh. Churamani Yadav Aged About 39 Years Working As Electrician Instructor, Govt. I T I, Kharsia, Bilaspur Zone R/o Vill- Mauhapali P O- Loint Distt. Raigarh, Chhattisgarh.(Petitioner No. 30)

31 - Sanjay Kumar Banaphar S/o Sh. L.R. Banaphar Aged About 40 Years Working As Motor Mechanic Vehicle Instructor, Govt. I T I, Raigarh, Bilaspur Zone R/o Vill- Budena P O- Mahant Teh- Nawagarh, Distt. Janjgir Champa Chhattisgarh.(Petitioner No. 31)

32 - Shiv Shankar Mahant S/o Sh. Chouk Das Mahant Aged About 44 Years Working As Welder Instructor, Govt. I T I, Raigarh, Bilaspur Zone R/o Vill- Kunjedabari P O- Kondatarai Teh Pussore Dist - Raigarh, Chhattisgarh.,(Petitioner No. 32)

33 - Ram Sajivan Yadav S/o Sh. Ramavtar Yadav Aged About 41 Years Working As Welder Instructor, Govt. I T I, Belha, Bilaspur Zone R/o 72 Janta Flat R D A Colony New Rajendra Nagar Sec- 7 Dist Raipur, Chhattisgarh. (Petitioner No. 33)

34 - Sakshi Gopa Surahi S/o Sh. Nanhoo Ram Surahi Aged About 38 Years Working As Electrician Instructor, Govt. I T I, Raigarh, Bilaspur Zone R/o Vill- Bhouradader P O- Chhota Khaira Teh Sarangarh Dist. Raigarh, Chhattisgarh., (Petitioner No. 34)

35 - Dilip Kumar Tiwari S/o Sh. Dev Prasad Tiwari Aged About 45 Years Working As Electronics Instructor, Govt. I T I, Raigarh, Bilaspur Zone R/o Vill And P O- Munund Teh- Janjgir Dist. Janjgir Champa, Chhattisgarh.,(Petitioner No. 35)

36 - Abhimanyu Kumar Gadtia S/o Sh. Gajanan Gadtia Aged About 40 Years Working As Motor Mechanic Vehicle Instructor, Govt. I T I, Raigarh, Bilaspur Zone R/o Vill - Lakha P O- Gerwani Teh- Raigarh, Dist. Raigarh, Chhattisgarh.,(Petitioner No. 36)

37 - Jyoti Mishra S/o Sh. G.P. Mishra Aged About 40 Years Working As Electrician Instructor, Govt. I T I, Raigarh, Bilaspur Zone R/o Qn- 3/51 Tulsi Aawash Raj Kishore Nagar Dist- Bilaspur, Chhattisgarh., (Petitioner No. 37)

38 - Mela Ram Bharadwaj S/o Sh. Bhaktu Ram Bharadwaj Aged About 38 Years Working As Electrician Instructor, Govt. I T I, Sarangarh, Bilaspur Zone R/o Vill- Bhathudand Post- Diwanpur Teh Patthalgaon Dist. Jashpur, Chhattisgarh. (Petitioner No. 38)

- 39** - Rekhram Yadu S/o Sh. Ramkhilawan Yadu Aged About 42 Years Working As Copa Instructor, Govt. I T I, Sarangarh, Bilaspur Zone R/o Vill- Katro P O- Khopli Dist. Durg, Chhattisgarh.,(Petitioner No. 39)
- 40** - Manoj Kumar Yadav S/o Nanki Dau Yadav Aged About 42 Years Working As Electrician Instructor, Govt. I T I, Saragaon, Bilaspur Zone R/o Rampur Basti W. N.- 33 In Front Of Shiv Temple P O- Hasdeo Project Dist. - Korba, Chhattisgarh. (Petitioner No. 40)
- 41** - Ajay Kumar Rathore S/o Sh. Natthu Ram Rathore Aged About 35 Years Working As Fitter Instructor, Govt. I T I, Saragaon, Bilaspur Zone R/o Officer Colony W. N- 15 Sakti Teh Sakti Dist- Janjgir Champa, Chhattisgarh., (Petitioner No. 41)
- 42** - Sanjeev Gavel S/o Sh. Sadhu Ram Gavel Aged About 45 Years Working As Electrician Instructor, Govt. I T I, Malkharoda, Bilaspur Zone R/o Vill And P O- Pota Teh- Malkharoda Dist- Janjgir Champa, Chhattisgarh., (Petitioner No. 42)
- 43** - Dwarika Prasad Sahu S/o Sh. Amar Say Sahu Aged About 41 Years Working As Fitter Instructor, Govt. I T I, Saria, Bilaspur Zone R/o Vill And Po- Choriya Via- Saragaon Teh- Champa Dist- Janjgir Champa, Chhattisgarh.,(Petitioner No. 43)
- 44** - Dinesh Kumar Rathore S/o Sh. Narayan Prasad Rathore Aged About 41 Years Working As Fitter Instructor, Govt. I T I, Sakti, Bilaspur Zone R/o New Chandaniya Para Ward- 7 Janjgir Dist- Janjgir Champa, Chhattisgarh., (Petitioner No. 44)
- 45** - Santosh Kumar S/o Sh. Jhagalu Ram Aged About 42 Years Working As Electrician Instructor, Govt. I T I, Sakti, Bilaspur Zone R/o Vill And P O- Dundera Bhola Nagar Utai Dist - Durg, Chhattisgarh., (Petitioner No. 45)
- 46** - Thakur Jitendra Singh S/o Sh. D.R. Rajput Aged About 34 Years Working As Electrician Instructor, Govt. I T I, Gaurella, Bilaspur Zone R/o Govt. I T I Gaurella Pendra Road Dist Bilaspur, Chhattisgarh., (Petitioner No. 46)
- 47** - Ranjeet Verma S/o Sh. Anup Kumar Verma Aged About 38 Years Working As Electrician Instructor, Govt. I T I, Gaurella, Bilaspur Zone R/o Om Nagar Jarha Bhata Bilaspur Dist. Bilaspur, Chhattisgarh. (Petitioner No. 47)
- 48** - Jay Singh Paikra S/o Sh. Phool Singh Paikra Aged About 42 Years Working As W C S/ E D Instructor, Govt. I T I, Gaurella, Bilaspur Zone, Distt Bilaspur, Chhattisgarh., (Petitioner No. 48)
- 49** - Arvind Kumar Sao S/o Sh. Jaiprakash Sao Aged About 41 Years Working As Fitter Instructor, Govt. I T I, Gaurella, Bilaspur Zone, Distt Bilaspur, Chhattisgarh.,

- 50** - Dinesh Kumar Gurjar S/o Sh. Duli Chand Gurjar Aged About 36 Years Working As Copa Instructor, Govt. I T I, Gaurella, Bilaspur Zone, Distt Bilaspur, Chhattisgarh.,(Petitioner No. 50)
- 51** - Prem Lal Rajput S/o Sh. Kalyan Singh Rajput Aged About 37 Years Working As Copa Instructor, Govt. I T I, Gaurella, Bilaspur Zone, Distt Bilaspur, Chhattisgarh., (Petitioner No. 51)
- 52** - Harish Kumar Jangde S/o Sh. Tulsi Ram Jangde Aged About 41 Years Working As Welder Instructor, Govt. I T I, Gaurella, Bilaspur Zone, Distt Bilaspur, Chhattisgarh., (Petitioner No. 52)
- 53** - Tek Lal Patle S/o Sh. Chandoo Lal Patle Working As Fitter Instructor, Govt. I T I, Gaurella, Bilaspur Zone, R/o Vikas Nagar Tifra Ward 12 Room 416 Near Railway Crossing Distt Bilaspur, Chhattisgarh.,(Petitioner No. 53)
- 54** - Sunil Kumar Kurrey S/o Sh. Aatma Ram Kurrey Aged About 34 Years Working As Electrician Instructor, Govt. I T I, Gaurella, Bilaspur Zone, Zone R/o Q N- 105/4/ A Balco Nagar Korba Distt Korba, Chhattisgarh., (Petitioner No. 54)
- 55** - Anju Kumar Verma S/o Sh. Ramji Lal Verma Aged About 39 Years Working As Copa Instructor, Govt. I T I, Tamnar, Bilaspur Zone, R/o House No.- 235 Jawahar Nagar Durg Distt Durg Chhattisgarh., (Petitioner No. 55)
- 56** - Shashibhushan Singh Sidar S/o Sh. Bharat Lal Sidar Aged About 47 Years Working As Fitter Instructor, Govt. I T I, Fitter, Bilaspur Zone, R/o Vill Darra Bhatha, P O Sakarra, Th Malkharoda, Distt Janjgir Champa Chhattisgarh.(Petitioner No. 56)
- 57** - Hariom Sahu S/o Sh. Ramlal Sahu Aged About 33 Years Working As Electrician Instructor, Govt. I T I, Khamhariya, Bilaspur Zone R/o P. N. T. Colony Behind Harish Shukla Rohnipuram Distt Raipur Chhattisgarh. (Petitioner No. 57)
- 58** - Chhabi Lal Tandan S/o Sh. B.R. Tandan Aged About 40 Years Working As Instrument Mechanic Instructor, Govt. I T I, Khamhariya, Bilaspur Zone R/o Vill Umarpoti, Post Purai, Distt Durg Chhattisgarh. (Petitioner No. 58)
- 59** - Shatruhan Kumar Lahare S/o Sh. Ratan Lal Lahare Aged About 33 Years Working As Copa Instructor, Govt. I T I, Khamhariya, Bilaspur Zone R/o Vill And P O Champa, Distt Korba Chhattisgarh. (Petitioner No. 59)
- 60** - Santosh Kumar Nirmalkar S/o Sh. Ghanshyam Das Nirmalkar Aged About 40 Years Working As Diesel Mechanic Instructor, Govt. I T I, Khamhariya, Bilaspur Zone R/o Kanharpuri Ward- 33 Rajnandgaon, Distt Rajnandgaon Chhattisgarh.,(Petitioner No. 60)

- 61** - Tarachand Ram Sahu S/o Sh. Kheman Lal Sahu Aged About 39 Years Working As Welder Instructor, Govt. I T I, Khamhariya, Bilaspur Zone, R/o Vill Hathbandh, P O Hasda, No. 2, Tehsil Kurud, Distt Dhamtari Chhattisgarh., (Petitioner No. 61)
- 62** - Ghanshyam Chandra S/o Sh. B.G. Chandra Aged About 33 Years Working As Electrician Instructor, Govt. I T I, Korba, Bilaspur Zone R/o Q. No. N F- 229, C S E B Colony, East Opp.- Blue Biro School, Korba Distt Korba Chhattisgarh., (Petitioner No. 62)
- 63** - Yogesh Kumar Sahu S/o Sh. Tiju Ram Sahu Aged About 37 Years Working As Fitter Instructor, Govt. I T I, Korba, Bilaspur Zone, R/o I T I Colony Rampur, Q. N.- 1/10, Post Rampur Tah. And Distt Korba, Chhattisgarh.,(Petitioner No. 63)
- 64** - Deo Kumar Baghel S/o Sh. Ram Kishun Baghel Aged About 45 Years Working As Fitter Instructor, Govt. I T I, Korba, Bilaspur Zone, R/o I T I Colony Rampur, Korba Distt Korba Chhattisgarh., (Petitioner No. 64)
- 65** - Chandra Kumar Dewangan S/o Sh. G.L. Dewangan Aged About 45 Years Working As Copa Instructor, Govt. I T I, Korba, Bilaspur Zone, R/o M I G- 1/95, M. P. Nagar Vistar Korba, Distt Korba, Chhattisgarh., (Petitioner No. 65)
- 66** - Shatrudhan Prasad Sahu S/o Sh. Shyamta Prasad Sahu Aged About 44 Years Working As Motor Machanic Instructor, Govt. I T I, Korba, Bilaspur Zone R/o Village Hardi, Post Hardi, Akaltara Distt Janjgir Champa Chhattisgarh. (Petitioner No. 66)
- 67** - Sushil Kumar Sahu S/o Sh. Chatur Ram Sahu Working As Electrician Instructor, Govt. I T I, Korba, Bilaspur Zone, R/o C A M P- 1, Bhilai, Teen Darshan Mandir, Jagriti Chowk, Bhilai Distt Durg Chhattisgarh.,(Petitioner No. 67)
- 68** - Sunil Kumar Verma S/o Sh. Ganga Prasad Aged About 41 Years Working As W C S/ E D Instructor, Govt. I T I, Vill And Post Deori, Vill - Bhatapara, Distt Raipur, Chhattisgarh., (Petitioner No. 68)
- 69** - Gajpati Banchhor S/o Sh. Kartik Ram Banchhor Aged About 42 Years Working As Electrician Instructor, Govt. I T I, Korba, Bilaspur Zone R/o H- 29, I T I Colony, Rampur, Korba, Distt Korba, Chhattisgarh., (Petitioner No. 69)
- 70** - Arjun Ram Patel S/o Sh. Daras Ram Patel Aged About 41 Years Working As Machinist Instructor, Govt. I T I, Korba, Bilaspur Zone R/o Vill- Nirtu, Po- Ghutku, Teh Takhatpur Distt Bilaspur, Chhattisgarh., (Petitioner No. 70)
- 71** - Meena Verma S/o Sh. Bahadur Singh Bisht Aged About 36 Years Working As Electrician Instructor, Govt. I T I, Korba, Bilaspur Zone R/o

F- 42, Housing Board Colony, Rampur, Distt Korba Chhattisgarh., (Petitioner No. 71)

72 - Tulsi Sahu S/o Sh. Jagannath Prasad Sahu Aged About 35 Years Working As Electrician Instructor, Govt. I T I, Korba, Bilaspur Zone R/o Sai Chhaya Ekta Nagar, Bhilai- 3, Distt Durg Chhattisgarh., (Petitioner No. 72)

73 - Rajesh Prasad S/o Sh. Ram Bali Prasad Aged About 34 Years Working As Copa Instructor, Govt. I T I, Korba, Bilaspur Zone R/o Q No- 39/4/ A, Balco Nagar Distt Korba Chhattisgarh., (Petitioner No. 73)

74 - Yashwant Singh Chauhan S/o Sh. Shyam Das Chauhan Aged About 40 Years Working As Turner Instructor, Govt. I T I, Korba, Bilaspur Zone R/o Q No- N F/ 90, C S E B Colony Patharri Para, Po Korba, Distt Korba Chhattisgarh., (Petitioner No. 74)

75 - Santosh Kumar Sahu S/o Sh. R.P. Sahu Aged About 39 Years Working As Electrician Instructor, Govt. I T I, Korba, Bilaspur Zone R/o Vill Laripara Khargahana, P O Lamer, Vill- Ganiyari, Distt Bilaspur, Chhattisgarh.,(Petitioner No. 75)

76 - Ravi Kumar Markande S/o Sh. Panchoo Lal Markande Aged About 41 Years Working As Copa Instructor, Govt. I T I, Patharia, Bilaspur Zone R/o Vill And Post Ahiwara, Dist Durg Chhattisgarh, (Petitioner No. 76)

77 - Sharat Sahu S/o Sh. Ratnakar Aged About 39 Years Working As Electrician Instructor, Govt. I T I, Patharia, Bilaspur Zone R/o S T- 53, Q R- 21/ A, Sec- 11, Zone- 2, Khursipar Bhilai Dist. Durg, Chhattisgarh., (Petitioner No. 77)

78 - Kansram Kashyap S/o Sh. Chhatram Kashyap Aged About 43 Years Working As Electrician Instructor, Govt. I T I, Akaltara, Bilaspur Zone R/o Vill And Post Birra, Distt. Janjgir Chmapa, Chhattisgarh. (Petitioner No. 78)

79 - Amit Kumar Dewangan S/o Sh. Nilu Dewangan Aged About 35 Years Working As Electrician Instructor, Govt. I T I, Gharghoda, Bilaspur Zone R/o Vill- Jamgaon M Teh- Patan, Dist. Durg, Chhattisgarh., (Petitioner No. 79)

80 - Manoj Kumar Soni S/o Sh. Satyawan Prasad Soni Aged About 42 Years Working As Copa Instructor, Govt. I T I, Ghorghoda, Bilaspur Zone R/o Samlai Mandir, Sonar Para, Champa, Dist- Janjgir Champa, Chhattisgarh.,(Petitioner No. 80)

81 - Lakeshwar Prasad Rathore S/o Sh. Shyam Ji Rathore Aged About 39 Years Working As Fitter Instructor, Govt. I T I, Kharaud, Bilaspur Zone R/o Vill And P O- Deragarh Teh- Sakti Dist Janjgir Champa,chhattisgarh.,(Petitioner No. 81)

82 - Shesh Nath Singh S/o Sh. D.P. Singh Aged About 38 Years Working As Electrician Instructor, Govt. I T I, Dharamjaigarh, Bilaspur Zone R/o Q N- 180 Tata Line Camp- 2 Pawarehouse Bhilai, Distt. Durg, Chhattisgarh., (Petitioner No. 82)

83 - Vinod Kumar Dibya S/o Sh. Sukha Lal Dibya Aged About 37 Years Working As Copa Instructor, Govt. I T I, Lailunga, Bilaspur Zone R/o Vill- Taulipali P O- Fagurma Teh- Malkharoda Dist- Janjgir Champa, chhattisgarh.

... Respondents

For Appellant(s) : Mr. Prasun Bhaduri, Dy. Advocate General

For Respondent No.1 : Ms. Ranjana Jaiswal, Advocate

For Respondent No.2 : Ms. Manubha Shankar holding brief of
Mr. Harshwardhan Parghania, Advocate

Hon'ble Shri Ramesh Sinha, Chief Justice
Hon'ble Shri Ravindra Kumar Agrawal, Judge

Judgment on Board

Per Ramesh Sinha, Chief Justice

19.01.2026

1. Heard Mr. Prasun Bhaduri, learned Deputy Advocate General for the appellant/State on I.A. No. 02/2026, which is an application for condonation of delay of 207 days in preferring the appeal. Also heard Ms. Ranjana Jaiswal, learned counsel, appearing for respondent No.1 and Ms. Manubha Shankar holding brief of Mr. Harshwardhan Parghania, learned counsel, appearing for respondent No.2.

2. The State/appellants have filed this writ appeal against an order dated 18.03.2025 passed by the learned Single Judge in WPS No. 3240/2016 (***Sant Ram Gaikwad & others Vs. State of Chhattisgarh and Others***), by which the learned Single Judge has allowed the writ

petitions filed by the writ petitioners.

3. On a pointed query being made to the learned for the appellant as to why he has approached this Court against the impugned order dated 18.03.2025, after an inordinate delay of 207 days, he has not offered any plausible explanation or any cogent reason for delay in filing the writ appeal.
4. Learned counsel for the respondents submits that the writ appeal is barred by delay and laches and further there is no cogent reason or explanation has been given in the delay and laches application filed for condonation of delay. Hence, the appeal is not liable to be entertained.
5. The Supreme Court in the matter of ***Union of India and others v. Tarsem Singh*** reported in ***(2008) 8 SCC 652*** summarized the settled principles in the following manner:-

“7. To summarise, normally, a belated service related claim will be rejected on the ground of delay and laches (where remedy is sought by filing a writ petition) or limitation (where remedy is sought by an application to the Administrative Tribunal). One of the exceptions to the said rule is cases relating to a continuing wrong. Where a service related claim is based on a continuing wrong, relief can be granted even if there is a long delay in seeking remedy, with reference to the date on which the continuing wrong commenced, if such continuing wrong creates a continuing source of injury. But there is an exception to the exception. If the grievance is in respect of any order or administrative decision which related to or affected several others also, and if the reopening of the issue would affect the settled rights of third parties, then the claim will not be entertained. For example, if the issue relates to payment or re fixation of pay or pension, relief may be granted in spite of delay as it does not affect the rights of third parties. But if the claim

involved issues relating to seniority or promotion, etc., affecting others, delay would render the claim stale and doctrine of laches/limitation will be applied. Insofar as the consequential relief of recovery of arrears for a past period is concerned, the principles relating to recurring/successive wrongs will apply. As a consequence, the High Courts will restrict the consequential relief relating to arrears normally to a period of three years prior to the date of filing of the writ petition.”

6. The Supreme Court in the matter of **C. Jacob v. Director of Geology and Mining and others** reported in **(2008) 10 SCC 115**, having found that the employee suddenly brought up a challenge to the order of termination of his services after 20 years and claimed all consequential benefits, held that the relief sought for was inadmissible.

The legal position in this regard was laid out in the following terms:-

“10. Every representation of the Government for relief, may not be applied on merits. Representations relating to matters which have become stale or barred by limitation, can be rejected on that ground alone, without examining the merits of the claim. In regard to representations unrelated to the Department, the reply may be only to inform that the matter did not concern the Department or to inform the appropriate Department. Representations with incomplete particulars may be replied by seeking relevant particulars. The replies to such representations, cannot furnish a fresh cause of action or revive a stale or dead claim.

11. *When a decision is issued by a court/tribunal to consider or deal with the representation, usually the directee (person directed) examines the matter on merits, being under the impression that failure to do so may amount to disobedience. When an order is passed considering and rejecting the claim or representation, in compliance with direction of the court or tribunal, such an order does not revive the stale claim, nor amount to some kind of “acknowledgement of a jural relationship” to give rise to a fresh cause of action.*

12. When a government abandons service to take alternative employment or to attend to personal affairs, and does not bother to send any letter seeking leave or letter of resignation or letter of voluntary retirement, and the records do not show that he is treated as being in service, he cannot after two decades, represent that he should be taken back to duty. Nor can such employee be treated as having continued in service, thereby deeming the entire period as qualifying service for the purpose of pension. That will be a travesty of justice.

13. Where an employee unauthorisedly absents himself and suddenly appears after 20 years and demands that he should be taken back and approaches the court, the department naturally will not or may not have any record relating to the employee at that distance of time. In such cases, when the employer fails to produce the records of the enquiry and the order of dismissal/removal, court cannot draw an adverse inference against the employer for not producing records, nor direct reinstatement with back wages for 20 years, ignoring the cessation of service or the lucrative alternative employment of the employee. Misplaced sympathy in such matters will encourage discipline, lead to unjust enrichment of the employee at fault and result in drain of public exchequer. Many a time there is also no application of mind as to the extent of financial burden, as a result of a routine order for back wages."

7. In the light of the principle of law laid down by the Hon'ble Supreme Court in the aforementioned judgments (supra), and upon due consideration of the grounds urged in I.A. No. 02 of 2026, we find that the delay of 207 days in preferring the writ appeal has not been satisfactorily explained with any cogent or plausible reason. The appellant has failed to demonstrate sufficient cause so as to justify condonation of such delay. Therefore, no ground is made out to exercise our discretion in favour of the appellants for condoning the delay.

8. Consequently, I.A. No. 02 of 2026 seeking condonation of delay is hereby rejected. As a natural corollary thereto, the writ appeal also stands **dismissed**.

Sd/-
(Ravindra Kumar Agrawal)
Judge

Sd/-
(Ramesh Sinha)
Chief Justice

Chandra